257 Written Answers

These projects will be commissioned after some years. Therefore, it is not possible to indicate the resultant per capita availability at this stage as this will depend on the population growth and the projects coming on stream.

letting up of self employed production units of readymade garments

226. SHRI GOPALSINH G. SOLANKI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have formulated any scheme for setting up of self employed production units of readymade garments in Gandhidham and Gandhinagar District of Gujarat;

(b) whether Reserve Bank of India has also been directed for taking initiatives for providing loans for these units; and

(c) if so, what are the details thereof and the progress made so far in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Government of India in the Ministry of Textiles have not formulated any scheme for setting up of self employed production units of readymade garments in Gandhidham and Gandhinagar Districts of Gujarat. This Ministry has also no information about any other agency having formulated any such scheme.

(b) and (c) Do not arise.

वस्त्रों के निर्यात केलिये कोटा प्राप्ः करने में घोखाधड़ी

227. श्री गोपाल सिंह जी० सोलंकी : क्या बस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रनेकों संसद सदस्यों ने कुछ फर्मों द्वारा वस्त्रों के निर्याप्त के लिये कोटा हासिल करने में की जा रही धोखाधड़ी के संबंध में सरकार से शिकायत की है;

(ख) यदि हां, तो तत्संबंधी म्यौरा क्या हैं। ग्रौर

(ग) इस संबंध में सरकार दारा क्या कार्यवाही की गई है तथा उसके क्या परिणाम निकले हें !

मंत्रालय के राज्य मंत्री (भी यस्त्र जी० बेंकट स्वामी)। (क) से (ग) भी अर्जन सिंह यादव, संसद सदस्य (लोफ सभा) ने वस्त्र मंत्रालय को लिखित रूप से शिकायत की है कि एक परिधान निर्यातक, मैससे मधु गामेंटस, नई दिल्ली परिधान के निर्यात कोटाओं को प्राप्त करने के लिये कंपटपूर्ण तरीके ग्रंपना रहा है। 1992 और 93 के दौरान इस वर्षे विषय पर किसी ग्रन्थ संसद सदस्य से ग्रन्थ शिकायत कोई प्राप्त नहीं हुई है ।

हयकरधा उद्योग के लिये योजना

228. थी राम जेठमलानी : डा॰ जिनेन्द्र कुमार जैन :

क्या **वस्त्र** मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने हथकरघा उद्योग को प्रोत्साहन देने हेतु 1,162 करोड़ रुपये व्यय वाली योजना को कियान्वित किये जाने की घोषणा की थी ;

(ख) यदि हां, तो यह घोषणा कब की गयी यी ग्रीर क्या यह योजना लागू हो चुकी है ;

(ग) यदि हो, तो देश के किन-कन स्थानों पर इन योजनाओं के अनुरूप कार्य चल रहे हैं ; और (भ) यदि नहीं, तो इन योजनाओं को कब तक कियान्वित किये जाने की संभावना है ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री जी॰ वेंकटस्वामी) : (क) सरकार ने एकीकृत ग्रामीण विकास कार्यक्रम, स्व-रोजगार के लिये ग्रामीण युवकों को प्रशिक्षण, इंदिरा आवास योजना और जवाहर रोजगार योजना जैसी चालू योजनात्रों में हथकरघा बुनकरों की कवरेज को बढ़ाने के लिये एक कार्य योजना की घोषणा की है ।

ग्रौर (ग) इसके प्रभावी (ৰ) कार्यान्वयन के लिये राज्य सरकारों के सब धित प्राधिकारियों को 18 मई, 1993 को विस्तत परिपत्न जारी किये गये हैं। राज्य सरकारों को यह भी निदेश गये हैं कि राज्य हथकरघा ग्रभिकरणों के परामर्श से लाभ पाने वालों की पहुचान करें। उनसे यह भी अनुरोध किया गया है कि डी०ग्रार०डी.ए०/जिला परिषद को हिदायतें जारी करें कि इस योजना को वर्ष 1993-94 से ग्रारम्भ कर दें ताकि लक्षित हथकरवा बुनकरों को ग्रागामी वर्षी के वौरान सहायता दी जा तीन -सके ।

(भ्र) प्रश्न नही उठता।

Privatisation of NTC Mills

229. SHRI ANANT RAM JAISWAL: SHRI SATYA PRAKASH MALAVIYA;

Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under Government's consideration to privatise sick textile mills running under NTC;

(b) if *so*, what are the names and categories of such Textile Mills stating reasons for their privatisation;

(c) whether the formalities for privatisation is being worked out or any talks have been started in the matter;

(d) if so, what are the details thereof; and

(e) what is the provisional loss of figures for NTC textiles mills till date?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY); (a) No specific proposal is under consideration of the Govrenment to privatise sick textile mills running under National Textile Corporation.

(b) to (d) Do not arise.

(e) The accumulated net losses of National Textile Corporation mills as on 30th June, 1993 are of the order of Rs. 2856 crores.

Idle, cotton mills in Rajasthan, Madhya Pradesh and Uttar Pradesh

230. SHR1 AJIT P. K. JOGI:

CHOWDHRY HARI SINGH:

Will the Minister of TEXTILES be pleased to state;

(a) what is the number of cotton mills in the organised sectors which are lying idle at present in Rajastan, Madhya Pradesh and Uttar Pradesh State-wite;

(b) what are the details thereof and reasons therefor; and

(c) what was the production of Cotton in these States during the last three years with percentage of increase/de crease?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI

G. VENKAT SWAMY): (a) and (b) 26 Mills are reported to be temporarily closed as on 31-5-93 due to varous reasons such as frequent lockouts, strikes, financial difficulties etc., State-wise breakup is as under:—

TOTAL :				26
Uttar Pradesh	•	•	•	13
Madhya Pradesh		٠	•	7
Rajasthan .	•	•		6